

STATEMENT

a) and (b) The allocation and releases made upto 30-6-91 in respect of various schemes under Special Jute Development Fund are as follows :—

S. No.	Purpose	Allocation	Utilisation
1.	Jute Agricultural Development Programme	Rs. 25 crores	Rs. 18 crores
2.	Assistance to JCI and its Cooperative procurement Agencies	Rs. 10 crores	Rs. 2 crores
3.	Product diversification and R&D Support	Rs. 10 crores	Rs. 8 crores
4.	Schemes for the benefit of workers in the Jute Industry :		
(a)	Labour Rehabilitation Scheme in respect of closed jute mills.	Rs. 10 crores	—
(b)	Labour Rationalisation Scheme linked to Modernisation	Rs. 22.50 crores	—
(c)	Part payment of outstanding dues of workers in respect of P.F. and E.S.I. linked to modernisation	Rs. 16 crores	Rs. 1.67 crores
(d)	Training and Bank Finance Scheme for the surplus workers of Jute Industry	Rs. 5 crores	—
	Total	Rs. 98.50 crores	Rs. 29.67 crores
	or say :	Rs. 100 crores	

AD-HOC EMPLOYEES IN DEPARTMENT OF COMPANY AFFAIRS

1487. SHRI V. N. SHARMA : Will the Minister of LAW, JUSTICE & COMPANY AFFAIRS be pleased to state :

(a) the number of employees in the Department of Company Affairs including the Office of the Registrar of Companies, who were employed on ad-hoc basis and who were given a break of one day in their service after 89 days and who have obtained stay from the Central Administrative Tribunal against such break;

(b) whether such employees are working for more than five years;

(c) the policy of the Government to regularise their services; and

(d) whether these employees are denied annual increment and if so, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE OF THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM) : (a) 10 Employees working in the

Office of the Registrar of Companies Delhi, and one working in the Office of Official Liquidator, Bombay, have approached Central Administrative Tribunal for regularisation of their services. Stay has been granted to 10 employees of R.O.C. Delhi;

(b) Yes Sir. Some of the employees are working for more than 5 years;

(c) The matter regarding 10 employees is still pending with Central Administrative Tribunal. At present there is no general policy providing for regularisation of their services.

(d) No, Sir.

SETTING UP OF NEW SATELLITE PORT AT MADRAS

1488. SHRI RAM NARESH SINGH : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the tonnage of cargo handled at Madras Port during the last three years, year-wise;

(b) whether the tonnage handled is likely to increase sharply in the light of the decision to set up a new superthermal plant in the region;

(c) if so, whether the Government propose to set up a new satellite port at Madras;

(d) if so, when the work thereon is likely to commence and completed; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) Tonnage of cargo handled at Madras :

1988-89—23.86 million tonnes.

1989-90—23.94 million tonnes.

1990-91—24.52 million tonnes.

(b) Yes Sir.

(c) and (d) Proposal to set up a new satellite port near Madras is under consideration. It may taken 4 to 5 years for the completion of the project after sanction.

(e) Question does not arise.

IMPORT OF BOOKS

1489. SHRI RAM NARESH SINGH : Will the Minister of COMMERCE be pleased to state :

(a) the margin money requirements for the import of books and magazines under Open General Licence;

(b) the quantum of import of books and magazines during 1990-91;

(c) whether the book trade has been adversely affected by the margin money requirement and other import restrictions; and

(d) if so, the steps the Government propose to take in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) to (d) In terms of the instructions issued by the RBI on 22-4-91, all items of imports including books/magazines allowed under Open General Licence (OGL) attract a cash margin of 200%. These instructions on the financing of imports are part of the overall policy of import-containment for curbing out-flow of foreign exchange. As per information available from DGCI&S, Calcutta, the import of printed books during 1990-91 were of the order of Rs. 87.3 crores.